

[English]

### Smuggling

2632. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge consignment of goods from Pakistan was smuggled through the Wagah-Attari railway check-post;

(b) if so, whether the Government have asked CBI to investigate the matter; and

(c) if so, the time by which CBI is expected to submit its report?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) According to information received from the Ministry of Finance, Department of Revenue, a consignment consisting of goods valued at Rs. 69,98,060 was seized by the officers of DRI Regional Unit, Amritsar at Attari Railway Station on 20.6.1998. This consignment had arrived by Samjhauta Express from Pakistan on 18.6.1998. The CBI has been requested to take up the investigation of the case.

[Translation]

### LPG Outlets and Petrol Pumps

2633. SHRI RAVI PRAKASH VERMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the target fixed for setting up of L.P.G. outlets and petrol pumps in the country during the Ninth Five Year Plan, State-wise;

(b) whether the number of these outlets/petrol pumps are less in Uttar Pradesh and Rajasthan as compared to the other States;

(c) if so, the reasons therefor; and

(d) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No target has been fixed for setting up LPG distributorships and the RO dealerships in the country during the Ninth Five Year Plan. However, 1702 LPG distributorships and 435 RO dealerships have been included in the approved LPG and RO Marketing Plans 1996-98.

(b) No, Sir. As on 1.10.1998, 2289 retail outlets and 680 LPG distributorships in Uttar Pradesh and 996 retail outlets and 226 LPG distributorships in Rajasthan, were in operation as against 16981 retail outlets and 5560 LPG distributorships all over the country.

(c) Does not arise.

(d) In addition to the locations pending from the previous Marketing Plans, 87 retail outlets and 351 distributorships for Uttar Pradesh and 29 retail outlets and 94 LPG distributorships for Rajasthan have been included in the approved Marketing Plan 1996-98.

[English]

### Difference Between CGHS and ISM&H

2634. DR. SAROJA V. : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of differences between CGHS dispensary in Delhi and outside Delhi;

(b) whether the Government have decided to open the units of Indian System of Medicine and Homeopathy in Delhi and outside Delhi instead of fullfledged CGHS dispensary;

(c) if so, the reasons therefor;

(d) whether there is any proposal to convert units of CGHS into dispensary after the work study of Staff Inspection Unit of Ministry of Finance; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) No, Sir.

(c) In view of (a) above question does not arise.

(d) and (e) The Staff Inspection Unit (ISU) of the Ministry of Finance is presently conducting work study of only the Allopathic dispensaries under CGHS. Thereafter a similar study related to Indian System of Medicine and Homeopathy units will be taken up. As such, any conversion of unit into a full fledged dispensary depends upon workload/number of patient beneficiary norms being met.

### Proxy War in J & K

2635. SHRI AJAY KUMAR S. SARNAIK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Inter-Service Intelligence Agency of Pakistan spends over Rs. 60 crore to fight "Proxy War" in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether Government are aware that at present five major and many small militant groups are operating in J & K;

(d) if so, the details thereof; and

(e) the steps the Union Government propose to take to check these disguised militants?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) Available reports indicate that Pak ISI is spending huge funds to sustain militancy in J & K. The Pak ISI is sending mercenaries into the State, spending huge amounts for providing sophisticated weapons and communication equipment to them and to local militants. Funds are also being funneled through various clandestine channels.

(c) and (d) There are at present around twelve militant organisations in Jammu & Kashmir, which are as under:

1. Hizbul Mujahideen
2. Harkat-ul-Mujahideen
3. Laskar-e-Toiba
4. Al-Burg
5. Tehreek-ul-Mujahideen
6. Al-Jehad
7. J & K Liberation Front
8. Al-Umar-Mujahideen
9. Hizbullah
10. Durktrn-e-Milat
11. J & K Islamic Front
12. Hizbul-Momin

(e) with a view to tackle the militancy problem, sponsored from across the border in J & K Government have adopted a multi-pronged approach which includes inter-alia strengthening the border management, neutralising plans by militants by proactive action against them in the hinterland, gearing up intelligence machinery, increased interaction with border population etc.

#### **Medical Facilities for Retired Government Employees**

2636. SHRI NARESH PUGLIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have recently withdrawn medical facilities for treatment and hospitalisation of senior citizens;

(b) if so, the details thereof and the reasons therefor;

(c) the details of medical facilities available earlier to the said decisions of the Government for the retired Government Servants in various hospitals under the CGHS scheme;

(d) the details of medical/hospitalisation facilities available for CGHS Senior Citizens beneficiary retired from Central Government services; and

(e) the steps taken by the Government to provide adequate medical facilities to those Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) and (c) In view of (a) above questions do not arise.

(d) and (e) The senior citizens are given the same medical facilities as are given to the serving employee beneficiaries in all Central Government/State Government/Railways/ESI/ Municipal hospitals in addition to the private hospitals recognised under CGHS, for obtaining both General purpose and Specialised treatment in CGHS covered areas.

#### **Hindustan Steel Works Construction Limited**

2637. SHRI SUNIL KHAN : Will the Minister of LABOUR be pleased to state:

(a) whether the workers of the Hindustan Steel Works Construction Ltd., specially for Bokaro and Durgapur unit, are not getting their salaries for four months;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) It is a fact that workers of Hindustan Steel Works Construction Ltd., especially at Bokaro and Durgapur units have not been paid their salaries for the last 3-4 months. This is due to the acute financial condition of the company, owing to dearth of work orders from the steel plants during the current year.

(c) The Department of Steel, as a short-term measure, has been assisting Hindustan Steel Works Construction Ltd., in obtaining more work orders. A financial restructuring-cum-financial assistance package is also under consideration.

#### **Indian Red Cross Society**

2638. SHRI CHAMAN LAL GUPTA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: